

19.20 hrs.

PAPERS LAID ON THE TABLE—

Contd.

[English]

Notification under the Customs Act,
1962

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA
DIKSHIT) : Sir, on behalf of Shri
Janardhana Poojary, I beg to lay on the
Table a copy each of the following Notifica-
tions (Hindi and English versions) under
section 159 of the Customs Act, 1962 :—

- (1) Notification Nos. 476/86-Customs
and 477/86-Customs published in
Gazette of India dated the 4th
December, 1986, together with an
explanatory memorandum seeking
to fix specific rate of basic customs
duty of Rupees 160 per tonne and
auxiliary duty of customs of
Rupees 400 per tonne respectively
on crude petroleum in place of
basic duty of 10 per cent *ad
valorem* and auxiliary duty of
Rupees 300 per tonne charged
hitherto.

[Placed in Library. See No.
LT—3490/86]

- (2) Notification Nos. 479/86-Customs
to 483/86-Customs published in
Gazette of India dated the 4th
December, 1986, together with an
explanatory memorandum regard-
ing exemption to (i) melting scrap
of iron or steel other than heavy

melting scrap and also sponge
iron and hot briquetted iron
imported for use in electric arc
furnace from the customs duty in
excess of 20 per cent *ad valorem*
and (ii) heavy melting scrap of
iron or steel when imported for
use either in electric arc furnace or
in induction furnace units from
customs duty in excess of 20 per
cent *ad valorem* plus additional
duty.

[Placed in Library. See No. LT—
3491/86]

BUSINESS ADVISORY COMMITTEE

[English]

Thirty-Second Report

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA
DIKSHIT) : Sir, I beg to present the
Thirty-second Report of the Business
Advisory Committee.

MR. CHAIRMAN : The House stands
adjourned to reassemble tomorrow at
11.00 a.m.

19.21 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Friday,
December 5, 1986/Agrahayana
14, 1908 (Saka).*